## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 35 (ND) 2016 RT No.15/Chd/CHD/2016 along with CA No.51/2017.

Smt. Harjeet Kaur

...Petitioner

Versus

M/s Shree Maya Pulp & Papers Pvt. Ltd.& Anr.

...Respondents

Present:

Mr. Jaikush Hoon, Advocate for petitioner.

Mr. Manish Jain, Advocate with Ms. Divya Sharma, Advocate

for respondents.

The settlement has not been finalised. Learned counsel for the respondents seeks short adjournment for filing reply to CA No.51/2017. The matter be listed for arguments on 08.09.2017 and Misc. Application shall also be heard along with the main case. Reply to CA No.51/2017 be filed at least one week before the date fixed with copy advance to the counsel opposite.

Sal-

(Justice R.P. Nagrath) Member(Judicial)

August 11, 2017